

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*106
ANSWERED ON- 16/12/2022

INCLUSION OF COTTON IN ESSENTIAL COMMODITIES ACT

*106. SHRI ABIR RANJAN BISWAS:

Will the Minister of TEXTILES be pleased to state:

- (a) the yearly increase in the export of cotton yarn/fabric since 2019, year-wise details thereof;
- (b) the price of a kilogram of raw cotton compared to the price of a kilogram of garment exported with value addition fetched in the international market, the details thereof;
- (c) whether Government is considering including cotton in the Essential Commodities Act, considering the dominant position of cotton and the shortage of raw cotton in textile industry, if so, the details thereof; and
- (d) whether Government is considering to remove basic Custom Duty and Agriculture Infrastructure Development Cess levied on the import of cotton?

ANSWER

THE MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to the Rajya Sabha Starrerd Question no. *106 to be answered on 16.12.2022 by SHRI ABIR RANJAN BISWAS regarding “Inclusion of cotton in Essential Commodities Act”

- (a): The detail of yearly percentage increase in the export of cotton yarn/fabric is annexed.
- (b): There is no such information available with the Ministry.
- (c): There is no such proposal at present. There is adequate availability of cotton in the country as the estimated cotton production is 341.91 lakh bales and consumption is 311 lakh bales.
- (d): As of now there is no such proposal.

**EXPORT OF COTTON YARN
(Including Sewing Thread)**

YEAR	Qty (Mn tonne)
2018-2019	1.26
2019-2020	0.96
2020-2021	1.011
2021-2022	1.39

Export of Cotton Fabrics

YEAR	Qty (Mn Sgm.)
2018-2019	1739.61
2019-2020	1877.04
2020-2021	1770.37
2021-2022	2374.48
